

Filing under clause (d) of sub-regulation (5) of regulation 31 of the IBBI (Liquidation Process) Regulations, 2016

Name of the Corporate Debtor: Hind Motors Limited Date of Commencement of Liquidation: 28-08-2017; List of Stakeholders as on Date: 31-03-2021; Name of IP: Mr. Krishan Vrind Jain; Last 5 digit of registration number: 10528

Sl. no.	Category of stakeholders	Summary of claims received		Summary of claims admitted		Amount of contingent claims	Amount of claims rejected	Amount of claims under verification	Details in annexure
		No. of claims	Amount (Rs.)	No. of claims	Amount (Rs.)				
1	Unpaid insolvency resolution process costs								NA
2	Liquidation costs incurred till date		530276.97		530276.97				NA
3	Secured financial creditors	2	65457135.46	2	65457135.46				Annexure 3
4	Unsecured financial creditors	28	11017787	28	11017787				Annexure 4
5	Operational creditors (Workmen)								NA
6	Operational creditors (Employees)								NA
7	Operational creditors (Government Dues)	1	388384	1	388384			284454	Annexure 7
8	Operational creditors (other than Workmen, Employees and Government Dues)	1	1853460	1	1853460				Annexure 8
9	Other stakeholders, if any (other than financial creditors and operational creditors)								NA
Total		32	79247043.43	32	79247043.43	0	0	284454	